COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL No. 284 of 2016

Dated: 3rd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Biomass Power Producers & Ors. ...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Nimesh Kr. Jha

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan

Ms. Swapna Seshadri for R.2

Mr. Arjun Grover

Mr. Aditya Grover for R-3

ORDER

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 01.06.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 16.06.2017 after serving copy on the other side.

List the matter on <u>26.07.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson